

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 102
IB-283/ND/2020

IN THE MATTER OF:
M/s. Kapila Colours Pvt. Ltd.

...PETITIONER

Vs.

M/s. Samtex Desing Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 18.03.2021
(Virtual Hearing/Physical Hearing)

Coram:

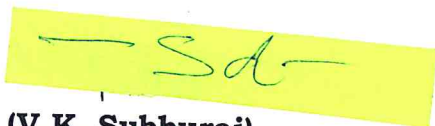
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Mr. Ranjan Doshi, Advocate.
For the Respondent/Corporate-debtor :Aniruddh Deshmukh, Advocate.

ORDER

IA/1370/2021

Serve notice on the learned counsel for the corporate debtor to file reply in the matter within a week. Post the matter to **13.04.2021**.



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)